

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH**

**COURT No.1**

*(through hybrid mode)*

**ITEM No. 114**

**IA(IBC)(LIQ.)/1 (CH)2024, IA(IBC)/647(CH)2024, COCP No.19/2023,  
IA(IBC)/1500(CH)2024, IA(IBC)/1291(CH)2024, IA(IBC)/1434(CH)2024,  
IA(IBC)1055(CH)2024, IA No.2417/23, 2469/23, 125/2024, 129/2024  
in  
CP (IB) No.59/Chd/Chd/2021  
(Admitted)**

**IN THE MATTER OF:-**

Pegasus Assets Reconstruction Pvt. Ltd. ...Petitioner

Versus

Raj Transmission Engineering Ltd. ...Respondent

**Under Section: 7, 33(1)(b)(i) to (iii) r/w Sec 33(3), 60(5) ,IBC 2016, 425 CA  
2013 and Rule 11 of NCLT 2016**

**Order delivered on 03.07.2024**

**CORAM:**

**SH. L. N. GUPTA  
MEMBER (TECHNICAL)**

**SH. HARNAM SINGH THAKUR  
MEMBER (JUDICIAL)**

**PRESENT:**

**For the petitioner and  
respondent in IA No.647/2024** : Mr. Dinkar Singh, Advocate

**For the respondent and  
applicant in IA  
Nos.1/2024,19/2024 and  
1500/2024** : Mr. Arora Vishwas Kumar, Advocate

**ORDER**

**IA No.647/2024**

The present application has been filed by the RP for his fees and other expenses. Mr. Dinkar Singh appearing on behalf of the financial creditor is ready to accept notice. Let the matter be taken up with the COC regarding payment of fee and expenses of RP. Let reply to this application be filed within one week with a copy in advance to the counsel opposite. Let the matter be listed on 20.08.2024.

**COCP No.19/2023**

Heard. Issue notice of this application to the respondent(s). The applicant shall collect the notices from the Registry and send the same by speed post as well as by e-mail, if available, immediately to the respondent(s) at their registered address attaching therewith copy of the application and the entire paper book and the copy of this order.

In case, the service of speed post on the aforesaid respondent(s) is not effected, the applicant shall adopt the mode of substituted service and the notice of hearing be advertised in two daily newspapers (one English and one Hindi) having wide circulation in the area.

The applicant shall file affidavit of service supported by postal receipt, tracking report, paper clippings and copy of e-mail within two weeks.

Reply be filed within two weeks after receipt of notice with a copy in advance to the counsel opposite. Rejoinder thereto, if any, be filed one week thereafter with a copy in advance to the counsel opposite.

List on 20.08.2024.

**IA No.1500/2024**

The present application has been filed for appointment of the Liquidator. Let the same be taken up along with IA No.1/2024. List on 20.08.2024.

**IA No.1/2024**

List on 20.08.2024

#### **IA No.1291/2024**

This application has been filed for placing on record 29<sup>th</sup> Progress Report for the period from 01.04.2024 to 30.04.2024 along with affidavit. The same is taken on record subject to just exceptions. Thus, IA No. 2843/23 is disposed of accordingly.

#### **IA No.1434/2024**

This application has been filed for placing on record 30<sup>th</sup> Progress Report for the period from 01.05.2024 to 31.05.2024 along with affidavit. The same is taken on record subject to just exceptions. Thus, IA No. 1434/24 is ***disposed of*** accordingly.

#### **IA No.1055/2024**

This application has been filed for placing on record 28<sup>th</sup> Progress Report along with affidavit. The same is taken on record subject to just exceptions. Thus, IA No. 1055/24 is ***disposed of*** accordingly.

#### **IA No.2417/2023**

This application has been filed for placing on record 18<sup>th</sup> and 19<sup>th</sup> Progress Report for the period from 01.07.2023 to 31.07.2024 along with affidavit. The same is taken on record subject to just exceptions. Thus, IA No. 2417/23 is ***disposed of*** accordingly.

#### **IA No.2469/23**

This application has been filed for placing on record 22<sup>nd</sup> Progress Report for the period from 01.09.2023 to 30.09.2023 along with affidavit. The same is taken on record subject to just exceptions. Thus, IA No. 2469/23 is ***disposed of*** accordingly.

#### **IA No.125/2024**

This application has been filed for placing on record 23<sup>rd</sup> and 24<sup>th</sup> Progress Report for the period from 01.10.2023 to 30.11.2024 along with affidavit. The same is

taken on record subject to just exceptions. Thus, IA No. 125/24 is ***disposed of*** accordingly.

**IA No.129/2024**

This application has been filed for placing on record 25<sup>th</sup> Progress Report for the period from 01.12.2023 to 31.12.2023 along with affidavit. The same is taken on record subject to just exceptions. Thus, IA No. 129/24 is ***disposed of*** accordingly.

Sd/-  
**(L. N. GUPTA)**  
**MEMBER (TECHNICAL)**  
Tanvi

Sd/-  
**(HARNAM SINGH THAKUR)**  
**MEMBER (JUDICIAL)**